

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD**

CP.120/2017 in OA.021/1184/2015  
Dated: 12/04/2018

BETWEEN:

S.S. Bharath Bhushan,  
S/o.S.S. Prakasam,  
Aged about 86 years,  
Occ: Pensioner,  
R/o.Flat No.104, Sai Surabhi Apartments,  
D.D. Colony, Vidyanagar,  
Hyderabad – 500 007.

..... Applicant

AND

1. The Union of India rep. by  
Director General of Medical Service,  
Govt. of India, New Delhi.
2. The Secretary,  
Ministry of Finance, Govt. of India,  
New Delhi.
3. Dr. Vijaya Bhasker,  
The Addl.Director. CGHS,  
K.S. Bhavan, Hyderabad – 500 016.
4. Benkey Bihari Agarwal,  
The Commissioner,  
Central Tax &GST,  
Medchal Commissionarate,  
Basheerbagh, Hyderabad – 500 004.
5. The Dept. of Pensions & Personal  
Welfare & Training, Ministry of Personal,  
New Delhi.

..... Respondents

(Respondents No.1, 2 and 5 are not necessary parties.)

Counsel for the Applicants : Mr. M. Praveen Kumar  
Counsel for the Respondents : Mrs. K . Rajitha, Sr.CGSC  
: Mrs. B. Gayatri Varma , Addl. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER  
THE HON'BLE MRS. MINNIE MATHEW,ADMN. MEMBER

**ORAL ORDER**

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Heard Mrs. K. Rajitha, learned Senior Central Government Standing Counsel appearing for the Respondent No.4. There is no representation on behalf of the Petitioner.

2. It is submitted by the learned Senior Standing Counsel that the order of the Tribunal has been complied with. We have also perused the Reply Statement of the 3<sup>rd</sup> Respondent and are satisfied that there has been compliance of the orders of this Tribunal. Hence, the Contempt Petition is closed.

(MINNIE MATHEW)  
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)  
JUDL. MEMBER

pv